

Annexure 1

Name of the corporate Debtor: Atlantis Lifesciences Private Limited

Date of Commencement of Liquidation : 5th March, 2021

List of creditors as on: 23rd April, 2021

List of Secured Financial Creditors

(Amount in INR)

Sr. No.	Name of Creditor	Identification No	Details of claim received		Details of claim admitted							Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims rejected	Amount of claims under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of security interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	CPM Asset Ronstruction Pvt. Ltd. (Debt has been assigned by Bank of Baroda)	-	21-04-21	11,69,18,772	11,54,74,645	Bank / Financial Institution	11,54,74,645	Yes	Note 1	-	94.23	-	-	14,44,127	-	Claim amount rejected to the extent of Mutual Credit (FD) with Bank of Baroda under regulation 29 - Mutual Credit and Set off
Total				11,69,18,772	11,54,74,645		11,54,74,645				94.23	-	-	14,44,127	-	-

Note 1 - Details of Securities Interest

Equitable mortgage of Shop no 3 & 4 admeasuring 1167 sq-ft (583.50 sq.ft, each) built up area and two basements admeasuring 632 sq-ft (316 sq-ft each) built up area, situated in Gorai Indraprastha CHS Ltd, Plot no 90, RSC 37 Gorai-II, Borivali West, Mumbai-400091 standing in the name of the company,

Hypothecation of Goods, Book Debts**Personal guarantee of Directors:**

- 1) Mr. Nitin K Muchchala (Deceased)
- 2) Mr. Dilip K. Muchchala

Note 2 - Initially claim was filed by Bank of Baroda - Secured Creditor. As Bank of Baroda had assigned the claim to CPM Asset Ronstruction Pvt. Ltd. their claim was rejected.